

Month-wise Case Clearance Rate (CCR) of High Court of Gujarat and District Judiciary of the State for the Year 2026			
High Court of Gujarat			
Month	Institution*	Disposal*	Case Clearance Rate (CCR) in %
January	7,980	8,054	100.93%
February	8,026	9,250	115.25%
March	7,304	7,982	109.28%
April	9,186	8,923	97.14%
District Judiciary of the State			
Month	Institution*	Disposal*	Case Clearance Rate (CCR) in %
January	1,65,666	76,524	46.19%
February	2,50,419	73,427	29.32%
March	3,45,915	6,34,773	183.51%
April	1,37,429	98,030	71.33%

Notes:

(1) Case Clearance Rate (CCR) is the number of Cases disposed of expressed as a Percentage of the number of cases instituted in the period.

(2) Data taken from the respective monthly report generated by IT Cell through War Room.

(3) * Includes the cumulative number of matters which may include the resultant figures of (i) restoration of the cases disposed in previous months (ii) backdated registration (institution) (iii) backdated disposal (iv) matters transferred between establishments in which original registration date is not updated.

**Quarter-wise Case Clearance Rate (CCR) of
High Court of Gujarat and District Judiciary of the State
for the Year 2026**

High Court of Gujarat

Quarter	Institution*	Disposal*	Case Clearance Rate (CCR) in %
January – March	23,317	25,293	108.47%

District Judiciary of the State

Quarter	Institution*	Disposal*	Case Clearance Rate (CCR) in %
January – March	7,59,757	7,82,481	102.99%

Notes:

- (1) Case Clearance Rate (CCR) is the number of Cases disposed of expressed as a Percentage of the number of cases instituted in the period
- (2) Data taken from the respective monthly report generated by IT Cell through War Room
- (3) * Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated